

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.04.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(CAA)/8/230/AMR/2023		230	M/s. Gowtami Steel Products Private Limited (Transferor Company) and M/s. Gowtami Constructions Private Limited (Transferee Company)

ORDER

Present: Mr. S S Sarat Chandra, Ld. Counsel for the Petitioners.

Assistant Director from the office of RD (SER) appeared in person.

The Assistant Director seeks time for verification of the compliance filed by the Petitioners. At request, for examination of the compliance affidavit, list the matter on 03.05.2024.

Sd/L

**SANJAY PURI
MEMBER (TECHNICAL)**

Sd/L

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**